

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 177 of 2015

Dated : 19th November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Barmer Lignite Mining Co. Ltd. ...Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.,
Mr. Ramanuj Kumar,
Mr. Rahul Kumar &
Ms. Sara Sundaram

Counsel for the Respondent(s) : Mr. P.N. Bhandari
Mr. R.K. Mehta,
Mr. Abhishek Upadhyay &
Ms. Himanshi Andley for R-5/RERC
Ms. Anushree Bardhan for R-4.
Ms. Anushree Bardhan for Rajwest

ORDER

Heard Mr. P.N. Bhandari, learned for counsel appearing for the respondent nos. 1, 2 & 3/discoms. We have also heard Mr. R.K. Mehta, learned counsel appearing for the respondent no.5/State Commission and Mr. Ramji Srinivasan, learned Sr. Advocate for the appellant in rejoinder submissions. Thus, arguments by the parties are concluded today.

Judgment is reserved.

(I.J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member